

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S). No. 5011 of 2018**

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**CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK  
(Through: Video Conferencing)**  
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**10/ 25.03.2021** As prayed by learned counsel for the respondents, list this case after  
ensuing Holi holidays.

**(Dr. S.N. Pathak, J.)**

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